

of you. You all have given notices. The names are here. Why do you not consume the time of the House in a better way?... (*Interruptions*)

[*Translation*]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, I would like to raise a matter relating to 41, Jahanabad constituency of Bihar. This area is infested with terrorists. The poor and harijan youth are not being able to progress in that area and hence, they are getting isolated from the main stream. I have repeatedly submitted to the Government that Jahanabad should also be included in those districts which have been identified under Integrated Jawahar Rozgar Scheme and the criteria fixed for it should be amended. You must be coming across news-items in the dailies that terrorism is taking this area in its stranglehold. We demand that Jahanabad is included under Integrated Jawahar Rozgar Scheme by relaxing the rules, to get this area free of terrorist outfits because development is the only weapon which can root out terrorism.

[*English:*]

MR. DEPUTY SPEAKER: Dr. K.V.R. Chowdary.

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Mr. Deputy Sepaker, Sir.. (*Interruptions*)

MR. DEPUTY SPEAKER: I have called Dr. K.V.R. Chowdary.

SHRI LOKANATH CHOUDHURY: I am also Choudhury, Sir.

Mr. DEPUTY SPEAKER: You are a senior Choudhury, I am calling a junior Chowdary.

DR. K.V.R. CHOWDARY (Rajahmundry): Sir, I like to bring to your kind notice about the defects in the Panchyat Raj Act. (*Interruptions*)

MR. DEPUTY SPEAKER: Dr. Chowdary, reading out the speech is prohibited. If at all you want to say something, just put it in the capsule form.

DR. K.V.R. CHOWDARY: Sir, Recently, the Andhra Pradesh Government misused the Act by conducting elections to local bodies, Panchayat Sarpanch posts, Mandals and Zila Parishads elections separately. By doing this there has been a loss to the exchequer to the tune of about Rs. 75 crore. Also, by issuing the notifications separately, there has been a loss of more than two month for carrying out development activities in the rural areas because all the developmental activities there have come to a grinding halt.

I request the Rural Development Minister and the Urban Development Minister to make arrangements for holding elections simultaneously for Councils, Mandals and Panchayats in one day so that we can save the money.

[*Translation*]

SHRI RAMDEW RAM (Palamau): Mr. Deputy Speaker, Sir, Palamau, which is a district of Bihar falls under my constituency. There is a cement factory in the Hussainabad division which has been closed down since long. Thousands of workers of that area are dying of starvation and there are no facilities of medicine or education for their

families yet nobody is willing to listen to their grievances. The Government are betraying them. It has been rightly said 'Daga kisi ka saga nahin hai, na mano to kar ke dekho jis-jisne daga kiya hai, uska jakker ghar dekho.' I urge upon them to provide facilities to those workers.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Government to the fact that the Ministry of Communications have decided to set up another telecommunications division. The other division is being set up at Dehradun but the districts which have been included under it are not ideally selected. Agra division, Bareilly division, Kumaon division and Moradabad division have been included under it which are geographically far from Dehradun. I would like to draw your attention to the fact that the condition of those Mandals is very bad because there is no proper transportation route whereas Lucknow is very close to it. If the Government intend to work in the right direction then Bareilly would be the ideal choice. If the second division is proposed to be set up then it should be set up in Bareilly. The Central Government have decided to develop Bareilly as the counter magnet city which is beneficial from every point of view. Around one lakh telephone consumers would be affected by it and the departmental expenses would also come down. I would like to say that it should be reconsidered and necessary directions should be issued to set up another division of Uttar Pradesh in Bareilly.

SHRI RAM NIHOR RAI (Robertsganj): Mr. Deputy Speaker, Sir, through you I would like to draw the attention of the Government to such backward districts of our country, namely Sonbhadra in Uttar Pradesh and Singrauli in Madhya Pradesh, which are of a different kind. In 1950 at the time of laying a foundation stone of Pansagar, a spring bridge had also been constructed under it on Renu River to link both the areas. This bridge caved in during monsoons in 1991. At that time you had allowed me to raise this matter in this House and then this bridge had been repaired. Now, in September, 1994, it collapsed again delinking my constituency in Uttar Pradesh, and Madhya Pradesh where there are NCC, NTPC and Government of India Coal Mines and private aluminium factory, Kanodia chemicals and Hi-tech carbon etc. factories. The traffic of this place has been jammed. Besides, our adivasis, go from Renu Sagar to Renukoot for shopping and medical facilities. Today, there is no transportation facility for them in those jungles and that is why they are on the verge of starvation because our adivasis are not permitted to use the dam on Pansagar and Renu Sagar.

That is why, through you, I would like to urge upon the Government, I had demanded at that also that a passenger train should be introduced from Banaras. But our Minister of Railways seems annoyed with me because he discontinued this rail facility. I request that this passenger train be resumed and an immediate action be taken by NCL, NTPC and the Central Government to start the construction work of this bridge soon.